

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4969**

**TO BE ANSWERED ON THE 23<sup>RD</sup> JULY, 2019/ SHRAVANA 1, 1941 (SAKA)**

**CRIME AND CRIMINAL TRACKING NETWORK AND SYSTEMS**

**4969. SHRI SRINIVAS KESINENI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has launched a scheme namely, CCTNS (Crime and Criminal Tracking Network and Systems) for comprehensive and integrated system for policing under e-governance;**

**(b) if so, the details thereof;**

**(c) whether it is a fact that despite launching the scheme a decade back, the scheme is yet to be fully operationalised and if so, the details thereof;**

**(d) the reasons for the inability of the Government to make the scheme fully functional; and**

**(e) the time frame by which the scheme would be made fully functional?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) and (b): In order to facilitate police in States/Union Territories with a common platform for filing reports, collecting and sharing information on crimes and criminals at national level, the Ministry of Home Affairs (MHA) has implemented Crime and Criminal Tracking Network and Systems (CCTNS).**

**(c): Against the target of covering 14306 police stations under the CCTNS, a total of 14874 police stations (excluding police stations in Bihar) have been covered, which includes new police stations. A total of 20.10 crore records of crime/ criminals are available at national level. 35 States/UTs (except Sikkim) have launched their State Citizen Portals under CCTNS providing citizen centric police services, including online filing of complaints, obtaining status of complaints, obtaining copies of FIRs, viewing details of arrested persons/ wanted criminals, viewing details of missing person/ unidentified dead bodies, viewing details of stolen/ recovered vehicles and other property, download of forms, request for antecedent verification and request for issue of various NOCs from police. A total of 3.61 crore service requests have been received from citizens (till May 2019). Delhi, Rajasthan and Uttar Pradesh have launched e-FIR facility for citizen for property and vehicle theft where accused are not known. The project is in its Operations and Maintenance phase till March, 2022.**

**(d) and (e): Do not arise, in view of reply to part (c).**

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